vessels or aircrafts, guarding of the vulnerable sectors along the coast and land frontiers. Senior officers of the rank of Collector of Customs and Add tional Collector of Customs have been posted to look after anti-smuggling work exclusively. These measures are kept constantly under n view.

(c) Governmen have been taking and continue to take su h economic, legislative and administrative mi isures as are necessary to check smuggling. Mo useful purpose is likely to be served by th(appointment of a Committee now since th- working of the Customs Department was li oked into by a Study Team headed by Shri D. NT. Tiwari, M. P., in 1967J/

PRIVATE CANDIDA! ES FOR M. A. Examinations

*60. SHRI B. C. PATTANAYAK : Will the Minister of EDUCATION AND YOUTH SERVICES be pie ised to state :

(a) whether it k a fact that the Shivaji and Poona Universitie allow students to appear privately in M. A. Examination; and

(b) if so, the d tails of subjects in which the students can ta ;e the examination ?

THE MINISTJ R OF EDUCATION AND SOCIAL WELFARE(SHRI SIDDHARTHA SHANKAR RAY (a) Yes, sir, provided they fulfil the reqi isite conditions.

(b) The subjec s for external examinations are ordinarily thos for which tuition is provided for internal tudents of the University. No external exai lination is held in subjects requiring practice 1 work such as Geography, Experimental Psyi lology, and Statistics. v

FALL I M BANK DEPOSITS

40. SHRI S. I BOBDEY: SHRI A. I . KULKARNI : SHRI N. P. CHAUDHARI : SHRI T. (;. DESHMUKH : SHRI B. S. SAVNEKAR :

Will the Minis! er of FINANCE be pleased to state :

(a) whether i is a fact that the deposits attracted by the nationalised banks are lagging

to Questions

behind as compared to the increased investments made in industry, trade and commerce ; if so what are the latest figures of deposits collected and investments made by nationalised banks in the year 1970 and in the first two months of 1971 ; and

(b) what are the steps proposed to be taken by Government to increase the deposits and curtail speculative investments ?

THE MINISTER OF FINANCE (SHRL Y. B. CHAVAN) : (a) It is presumed that 'investments made in industry, trade and commerce' refers to bank credit to these sectors. Figures of deposits and credit of the fourteen banks, which were nationalised on July 19, 1969, as at the end of December, 1969, December, 1970 and February 1971 are given below :

· · · ·	(Rs. in crores) As on last Friday of		
•	December 1969	December 1970	February 1971
Deposits	9758	3219	32 8 2
Credit	1943	2407	2503

It will be seen from the above table that during the year 1970 deposits of the fourteen banks increased by Rs. 461 crores while their total advances increased by Rs. 464 crores. Figures of credit of the nationalised banks separately for industry, trade and commerce are not available for any recent date.

(b) The question of deposit mobilisation is kept constantly under review of the individual banks. With a view to encouraging savings and assisting banks in deposit mobilisation, the rates of interest payable by scheduled commercial banks on various categories of deposits were stepped up in March 1970 and again in January 1971.

For Preventing specultive activities, Reserve Bank regulates banks' advances through general and selective credit controls. For instance the R. B. I. has placed restrictions on advances against the security of shares, cotton textiles and certain essential commodities such as food-grains, raw cotton, oil seeds and vegetable oils.